

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 43

CA 333/2023 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.09.2023

NAME OF THE PARTIES: UNION OF INDIA V/S INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241-242 of the Companies Act, 2013

ORDER

1. Sr. Adv. Ravi Kadam appeared for the Petitioner.
2. Adv. Animesh Bisht i/b Cyril Amarchand Mangaldas appeared for the Respondent.
3. Ld. Counsel appearing for the Petitioner seeks some time to file reply. Last chance is granted to file reply by serving advance copy of reply at least two days in advance to the Petitioner.
4. List this matter on **26.09.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)